(d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Wherever 4/6 laning works under NHDP are under implementation, to keep the existing roads in traffic worthy condition, maintenance of the existing road is also carried out by the Contractor/Concessionaire as part of their obligations under the contract/concession agreement.

(c) and (d) Presently Gurgaon-Jaipur Road is being maintained in traffic worthy condition for safe movement of traffic by the Concessionaire as per provisions of the Concession Agreement.

Implementation of Rule 50 of Central Motor Vehicles Act by States/UTs

1662. SHRIMATI BIMLA KASHYAP SOOD: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of the guidelines/decision of the Hon'ble Supreme Court regarding the implementation of Rule 50 of the Central Motor Vehicles Act which was amended in 2001;
- (b) the details of the guidelines issued by his Ministry keeping in view the decision of the Supreme Court;
 - (c) to what extent it has been implemented in the different States/UTs; and
 - (d) the details of the steps taken for its implementation?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) to (d) Fitment of High Security Registration Plates in motor vehicle has already been made mandatory by the Government as per Rule 50 of the Central Motor Vehicles Rules, 1989. The Hon'ble Supreme Court had directed all the States to implement the scheme by 31.5.2010. This was communicated to all the States/UTs by the Ministry also. No guidelines in this regard need to be issued. However, all the States/UTs have been requested by the Government time and again to implement the scheme at the earliest.

Four laning of Sukinda-Angul NH

1663. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) by when the four laning of Sukinda-Angul-Panikoili-Laharipada National Highway will be completed;
- (b) whether it is a fact that the Panikoili-Laharipada road of Orissa has been extended up to Jajpur district Headquarter *via* Ragadi and Roran and Panikoili; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRIR.P.N. SINGH): (a) Angul is connected with Sukinda *via* Banarpal, Ballanhar Chhak and Pitri Junction. Part of Sukinda-Angul road falls on Chandikhol-Sukinda-Ballahar Chhak-Talchar section of National Highway (NH-53) (erstwhile NH-200) which has been identified for four laning under National Highway Development Project (NHDP) Phase-III. Bids have been invited twice on Built Operate and Transfer (BOT) (Toll) mode, however, no bids were received. From Ballahar Chhak to Banarpal, presently there is no proposal for widening to 4-laning. The work for 4-laning of Banarpal-Angul section of NH-55 (erstwhile NH-42) is at feasibility stage. The Panikoili-Laharipada Section of NH-20 and NH-520 (erstwhile NH-215) has been identified for four laning under NHDP Phase-III. Work of four laning from Rimuli to Rajamunda NH-520 (erstwhile NH-215) has already been awarded. Bids for Panikoili-Rimuli section of NH-20 (erstwhile NH-215) have been invited twice on BOT (Toll) mode, however, no bids were received.

(b) and (c) Presently there is no proposal for extension of Panikoili-Laharipada section of NH-20 and NH-520 (erstwhile NH-215) to Jajpur district headquarter *via* Ragadi and Roran.

Delay in PPP projects in NHs 18 and 24

1664. PROF. SAIF-UD-DIN SOZ: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that the Public Private Partnership (PPP) projects in National Highway 18 (Cuddapatti-Kurnore) and National Highway 24 (Moradabad-Bareilly) had been delayed; and
 - (b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) Yes, Sir. Protest from the local villagers for survey; objections to the alignment of Kurnool Bypass; bypass to Orvakal Village, frequent transfer of the Competent Authority for Land Acquisition, Objections/Representations on the rate fixation are the main reasons for delay of Cuddapah-Kurnool project. The dual duties of Sub-divisional Magistrate/Additional Divisional Magistrate appointed as Special Land Acquisition officer (Competent Authority for Land Acquisition) during the months of August, September and October, 2010 who were busy with issues relating to law and order and Panchayat Election are the main reasons for delay of Moradabad — Bareilly project.

NHs connecting Orissa

1665. SHRIMATI RENUBALA PRADHAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the name of the National Highways connecting Orissa which are being converted into four-lanes and six-lanes;